

(16)

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 16-08-2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : CA/1012/2018  
PETITION NUMBER :  
NAME OF THE PETITIONER(S) : FLIPPER CLIP TRADING SERVICES PVT LTD  
NAME OF THE RESPONDENT(S) : ROC, CHENNAI  
UNDER SECTION : 252

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1.	B. SARATHI BABU	Per Roc, Chennai	B. Sarathi
2.	Pawan Shabkar. Sanjeev kumar	for Applicant	

**ORDER**

Counsel for Applicant present. Representative of ROC present and filed Report.  
Submissions heard. **Order is reserved.**

-sd-

(S VIJAYARAGHAVAN)  
Member (Technical)

-sd-

(K ANANTHA PADMANABHA SWAMY)  
Member (Judicial)